

कि सर रिचर्ड एडनबरो हैं, उनको पैसा देकर गांधी जी के ऊपर फिल्म बनाने का विचार किया जा रहा है जबकि भारतीय फिल्म उद्योग की क्षमता के अन्तर्गत यह काम करना सम्भव है। मैं जानना चाहता हूँ कि भारत सरकार ने उक्त ब्रिटिश प्रोड्यूसर को सहायता देना किस आधार पर तय किया है और देश के फिल्म उद्योग को सहायता देने के मामलों में सरकार के सामने क्या रुकावटें हैं?

श्री बी० पी० साठे : सभापति महोदय, वित्तीय सहायता में रुकावट यह है कि फिल्म उद्योग को जब उद्योग की मान्यता न हो तो प्राथमिकता नहीं मिलती। इट इज ए क्वेश्चन आफ प्रायोरटी। वैन, कुछ उद्योग हैं शैड्यूल में, आई०डी०वी०आई० के शैड्यूल में अगर हो कोई उद्योग, तो उसे वैन की तरफ से प्राथमिकता मिलती है वर्र्ज की, इसीलिये उद्योग को मान्यता देने की बात चल रही है। जब उन्होंने गांधी जी पर फिल्म यह एक दूसरा मवाल इगमें नु ही दिया।

DR. BHAJI MAHAVIR: The common link is financial assistance.

श्री बी० पी० साठे : मैं यह स्पष्ट करना चाहता हूँ कि ऐसे किसी प्रस्ताव पर निर्णय भारत सरकार ने नहीं लिया है और किसी भी सज्जन को, रिचर्ड एडनबरो या अन्य को गांधी जी पर फिल्म बनाने के लिये कोई वित्तीय सहायता देने का निर्णय भारत सरकार ने किया हुआ है।

MR. CHAIRMAN: Question No. 268.

Setting up of T.V. Centre in the North East

*268. SHRI. BISWA GOSWAMI: f
SHRI ALEXANDER
WARJRI-
SHRI S. K. VAISHAM-
PAYEN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether Government have decided to set up T.V. centres in the North East region; and

(b) if so, by when these are expected to function?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b) There is a proposal to set up TV centre, at Gauhati and Kohima under the draft 6th Five-Year Plan (1980—85). Some additional coverage in the north-eastern region is also proposed to be provided through microwave links and INSAT. The draft-Plan and these proposals are yet to be finalised. Their implementation will depend on the availability of resources and relative priorities.

SHRI BISWA GOSWAMI: The hon. Minister has said that there is a proposal to set up a TV centre at Gauhati. When can we expect the proposal to materialise?

SHRI V. P. SATHE: The proposal will materialise on the approval of the plan in the Sixth Five Year Plan and also on the availability of resources accordingly.

SHRI BISWA GOSWAMI: That means it has not got the approval. What is the criteria for setting up the T.V.

SHRI V. P. SATHE: According to the criteria it has already been pro-

†The question was actually ask on the floor of the House by Shri Biswa Goswami.

posed but it is one thing to make a proposal another thing to have approval and third thing to get resources.

श्री जगदीश प्रसाद माथुर : अभी मंत्री महोदय ने बताया है कि ईस्टर्न रीजन में टी० वी० स्टेशन खोलने का प्रोजेक्ट है। इसकी पृष्ठभूमि यह है कि साठे साहव रंगीन टी० वी० के प्रति बहुत उत्साहित हैं और प्रधानमंत्री जी ने उनके उत्साह पर उल्टा प्रभाव किया है। तो क्या प्रधानमंत्री जी के कहने के बाद भी ईस्टर्न रीजन में जो टी० वी० स्टेशन वे खोलेंगे वह काला होगा या रंगीन खोलने का इरादा है? क्या रंगीन टी० वी० के बारे में कोई परिवर्तन आया है?

श्री बी० पी० साठे : जहां तक ईस्टर्न रीजन में टी० वी० का सवाल है, पहले टी० वी० आ जाये .

श्री जगदीश प्रसाद माथुर : नहीं नहीं, प्रोजेक्ट रंगीन का है या काले का खास तौर से प्रधानमंत्री जी के नये वक्तव्य की पृष्ठभूमि में ?

श्री बी० पी० साठे : फिर रंगीन आना है या काला आना है, यह आने के बाद ही तय किया जाएगा।

श्री जगदीश प्रसाद माथुर : आपका प्रोजेक्ट क्या है, रंगीन का है या काले का? मेरा सवाल है कि आपका रिक्मेंडेशन काले का है, रंगीन का है या ब्लैक एंड वाइट का ?

(Interruptions)

श्री रामेश्वर सिंह : उनका कहना है, रंगीन लगायेंगे या . . . (Interruptions)

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श्री बी० पी० साठे : मराठी में एक कहावत है। मुझे हिन्दी में इसका अनुवाद नहीं मालूम—

‘बाजारात तुरी ब भट भटणीला मारी।’

इसका हिन्दी में क्या रूपान्तर होगा, कोई उनको बता दे। जो चीज है ही नहीं . . .

घाबे साहव अनुवाद कर के बतला देंगे। (Interruptions)

श्री जगदीश प्रसाद माथुर : लेकिन मैं पूछ रहा हूं प्रोजेक्ट जो है उसमें कीमत तय की होगी। (Interruptions), रंगीन टी० वी० लगाने की कीमत एक होगी और काला टी० वी० लगाने की दूसरी होगी। (Interruptions), हमारे यहां एक कहावत है (Interruptions)

न सूत न कपास, जुलाहों में लट्ठम-लट्ठा . . . (Interruptions)

श्री बी० पी० साठे : न सूत न कपास, आपस में झगड़ा . . . (Interruptions)

SHRI S. K. VAISHAMPAYEN: May I know from the honourable Minister the total cost of the TV Centre that is to be put up in the north-eastern region? In view of the need for improvement of this backward region and the need to see that the people there get benefit out of this TV Centre. Will the honourable Minister see that no financial constraints come in the way of setting up this TV Centre?

SHRI V. P. SATHE: As we have said, we give priority and importance to having a TV Centre in the northeastern region. It has, according to us, top priority and, therefore, as far as our Ministry is concerned, we will do

our best to see that no financial constraints come in the way of having a TV Centre in this region. If any priority is to be given, topmost priority will be given to this region.

MR. CHAIRMAN: The normal question time is over. Now there is a special Short Notice Question. Mr. Bhattacharya . . .

SHRI MANUBHAI PATEL: Sir, still there is one minute. One more question can be done.

(Interruptions)

MR. CHAIRMAN: All right. Prof. Parikh.

Royalty for crude oil from Gujarat and Assam

*269. PROF. RAMLAL PARIKH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the existing rate of royalty for crude oil from oil wells in Gujarat and Assam and the date when it was fixed;

(b) the criterion on which it was fixed at that time in relation to the international market price;

(c) by when it is going to be revised;

(d) what are the demands of the Governments for Gujarat and Assam in this connection;

(e) whether it is a fact that the demand for fixing the advalorem basis of royalty is not being acceded to; if so, the reasons thereof;

(f) whether any other State is being paid similar royalties for this or other type of natural resources;

(g) if the answer to part (f) above regard; and

(h) if the answer to part (f) above be in the negative whether other States are likely to be paid royalty on oil, gas or other natural resources?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (h). A statement is laid on the Table of the Sabha.

Statement

(a) Royalty at the rate of Rs. 42 per tonne on crude oil & casing head condensate is payable to the State Governments of Gujarat and Assam and it was fixed on 8-9-76.

(b) The rate of royalty is based on the selling price of crude oil which has been fixed at about Rs. 300 per tonne for indigenous crude oil produced from onshore oilfields. The international price of crude oil has not been considered relevant for fixing the rate of royalty in India.

(c) It is to be reviewed sometime in Sept. 1980.

(d) The Government of Gujarat have demanded that royalty be fixed at 20 per cent of the landed cost of the Middle Eastern bench-mark crude.

The Government of Assam have demanded that the royalty should be fixed at 20 per cent of the sale price of crude at the wellhead/oilfield.

(e) The Government of Gujarat and Assam have recently sent detailed Memorandum on the question of revision of royalty and the matter is to be reviewed by this Ministry,

(f) to (h) The Department of Petroleum is only concerned with crude oil, casing head condensate and natural gas produced indigenously in India. In the onshore areas these are being produced in Assam and Gujarat and accordingly, these States are being paid royalty as stated vide (a) above. Further, on gas the royalty is payable at 10 per cent of the well head value.

PROF. RAMLAL PARIKH: It is very peculiar of the Petroleum Ministry that they try to evade the correct answer. It is not only now. It has been there for several years. He was trying to evade the reply